

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-21/2008(Pt.)/11881/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court, Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, th 6 December, 2022.

Sub:- **Casual Leave.**

Ref:- HC(IB)-VIG/01/2022 Dated 02.12.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District have been granted **casual leave for 3 days from 06.12.2022 to 08.12.2022 with station leave peremission from the evening of 03.12.2022 to 08.12.2022**. Further, the next senior most Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/11882-11883/A, dated , 06-12-2022

Copy to:

1. Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh for information.

✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)